

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 18.01.2022 (TUESDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 44 of 2022	Smart Card IT Solutions Ltd. Vs. JHP Finvest Pvt. Ltd.	Malvika Kapila Kalra	
2.	Comp. App. (AT) (Ins) No. 50 of 2022	Rahuul Ramesh Shah Vs. PNB Housing Finance Ltd.	Misha Rohatgi	
3.	Comp. App. (AT) (Ins) No.52 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd. & Ors.	Debasish Mohapatra	
4.	Comp. App. (AT) (Ins) No. 53 of 2022	H.I.W. Worker's Union Vs. Nandakini Contractors Pvt. Ltd.& Ors.	Debasish Mohapatra	

### **For Admission (After Notice)**

5.	Comp. App. (AT) (Ins) No. 988 of 2021	Neeraj Singal & Anr. Vs. Tata Steel Ltd. & Anr.	Aarushi Tiku	Vatsala Rai
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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**